

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 223 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2021

Name of the Company:

Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned CA Mr. Shivna Majumdar appeared for the Operational Creditor.

Learned Counsel Mr. Amiraj Barot appeared for the Corporate Debtor.

At the request of the learned counsel for the operational creditor, matter stands
adjourned to 27.04.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 30th day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)